

CEA 105/04
OA 243/98ⁱⁿ

28.1.05

Hon Mr Justice S.R. Singh, VC
Hon Mr S.C. Chaube AM

Sri S. Dwivedi learned counsel for the applicant. Sri C.R. Yadav has filed his vakalatnama on behalf of the applicant which is taken on record. Sri M.K. Upadhyaya brief holder of Sri A. Mohitey learned counsel for the respondents.

Sri M.K. Upadhyaya prays for and granted 03 weeks time to file Suppl. CA Statip therein as to what consequential benefits in Govt service were due to the applicant as per order dated 30.5.92 of the District Magistrate as modified by the Tribunal vide order dated 25.7.03.

List this case on 25/1/05.

Sch
AM

RC
VC

AC